

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:922
ANSWERED ON:27.02.2006
REVISION OF CONSUMER PROTECTION ACT
Barman Shri Hiten

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has examined the recommendations of the Expert Group on revision of the Consumer Protection Act, 1986;
- (b) if so, the details thereof;
- (c) the action taken thereon; and
- (d) the time by which these recommendations are likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) : A Working Group was constituted to suggest Amendments to the Consumer Protection Act, 1986. The Working Group is yet to submit its recommendations to the Government.
- (b) to (d): Does not arise.